

(c) the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). Representations have been received for the inclusion of Kaikadi Community in the list of Scheduled Tribes in Maharashtra, Kaikadi community is at present scheduled as a Scheduled Caste in the Akola, Amravati, Bhandara, Buldana, Nagpur, Wardha and Yavatmal districts and Chandrapur district, other than Rajura tahsil, of Maharashtra, State. Representations have also been received for the removal of area restriction so that persons belonging to Kaikadi community may get benefits as a Scheduled Caste throughout the State of Maharashtra.

Amendments in the existing lists of Scheduled Castes and Scheduled Tribes require legislation by Parliament. The above representation as well as many other recommendations, suggestions and representations in respect of all the States/Union Territories are being duly considered in the context of the proposed comprehensive revision of the lists of Scheduled Castes and Scheduled Tribes in consultation with the concerned State Governments including that of Maharashtra and with the Registrar General of India.

Overdrafts by States

*361. **SHRI K. P. SINGH DEO:** Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the Planning Commission had series of discussions during November, 1981 with different State Government representative to the question of overdrafts by State Governments and the deteriorating financial resource position of the States;

(b) if so, the names of the States with whom such discussions were held; and

(c) whether as a result of this discussion, any way out could be found which will reduce overdrafts without jeopardising the resource position of the State?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) and (b). Yes, Sir. During November, 1981, discussions were held with the Governor of Kerala, Chief Ministers of Uttar Pradesh, Rajasthan, Haryana, Orissa, Punjab, Madhya Pradesh and Finance Ministers of Jammu & Kashmir and Nagaland, which were having gaps in their resources for the Annual Plan 1981-82. The concerned State Governments have been advised to take effective steps to keep the Plan expenditure within the available resources in the current year so as to avoid any recourse to overdraft with the Reserve Bank of India at the end of the year.

(c) It is too early to indicate the results of the measures agreed to be undertaken by the States during the remaining part of the current year.

Representation from Minister of Cottage and Small Scale Industries of West Bengal

*363. **SHRI SAMAR MUKHERJEE:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received any communication and representation dated 31 August, 1981 and 10 August, 1981 from Minister of Cottage & Small Scale Industries, Government of West Bengal;

(b) if so, whether any action has been taken on those communications;

(c) if so, details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Government have received teleprinter message dated the 31st August, 1981 and letter dated the 10th September,